

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) No. 175-176 of 2019

IN THE MATTER OF:

M/s Volvo Group India Pvt. Ltd.

...Appellant

Versus

Regional Director, East Hyderabad

...Respondent

Present

For Appellant: Mr. Sajan Poovayya, Senior Advocate with Mr. Saransh Jain and Mr. Madhavam Sharma, Advocates.

For Respondent:

ORDER

08.08.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 27th August, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

mohan/gc/